

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA

CAUSE LIST DATED: 31.07.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 357/2016	1. OS 775/2015
2. OS 1661/2009	2. OS 355/2019
3. OS 1568/2009	3. OS 217/2020
	4. OS 95/2012
<u>HEARING</u>	5. Ex 47/2016
4. OS 690/2015	6. Misc 1/2016
5. Ex 45/2016	7. G & WC 46/2019
6. OS 61/2013	<u>ARGUMENTS</u>
7. OS 343/2014	8. OS 317/2016
8. OS 205/2019	<u>EVIDENCE</u>
<u>EVIDENCE</u>	9. OS 291/2011
9. OS 765/2009	10. OS 161/2011
10. OS 937/2009	

II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. Other cases listed on will be adjourned.

2. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC REVISED CAUSE
LIST OF CASES TAKEN ON BOARD ON 31-07-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	183/2008	Argument	11.	OS	48/2011	Argument
2.	OS	138/2007	Argument	12.	OS	402/2008	Argument
3.	OS	108/2017	Argument	13.	OS	473/2017	Hearing
4.	OS	26/2017	Hearing	14.	OS	315/2016	Hearing
5.	OS	52/2010	Hearing	15.	OS	293/2011	Hearing
6.	OS	57/2010	Hearing	16.	Cmis	88/2020	Evidence
7.	OS	257/2008	Hearing	17.	Cmis	89/2020	Evidence
8.	OS	405/2017	Hearing	18.	Cmis	90/2020	Evidence
9.	OS	118/2006	Evidence	19.	OS	223/2020	Orders
10.	OS	317/2006	Evidence	20.	OS	96/2008	Orders

1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka